

**STATEMENT SHOWING INSTITUTION DISPOSAL AND PENDENCY
(CIVIL & CRIMINAL MAIN CASES) AT THE END OF JANUARY 2016**

Sl. No.	Nature	Opening balance as on 01.01.2016	Institution	Restored	Backlog Institution Cases	Total Institution	Backlog Disposal Cases	Disposal	Total Disposal	Total Pendency as on 31.01.2016
MAIN CIVIL CASES										
1	WP	1625		5		5	2	19	21	1609
2	WA	237	67	1		68	0	78	78	227
3	WPC	3424	282	13		295	3	248	251	3468
4	WPL	941	41	1		42	0	26	26	957
5	WPS	8830	346	8	2	356	0	439	439	8747
6	WPT	378	16			16	0	13	13	381
7	WPCR	336	18	1		19	0	19	19	336
8	WPPIL	71	10		1	11	0	6	6	76
9	WP 227	1453	77	7		84	0	69	69	1468
10	WPHC	7	2			2	0	3	3	6
A	TOTAL (1 to 10)	17302	859	36	3	898	5	920	925	17275
1	FA	2119	30	4		34	0	2	2	2151
2	FAM	345	27	2	1	30	0	7	7	368
3	SA	5050	62	10		72	4	48	52	5070
4	MA	608	9			9	1	12	13	604
5	MAC	4437	169	11	1	181	0	10	10	4608
6	CR	248	21			21	0	10	10	259
7	MCC	242	92	3	12	107	0	91	91	258
8	MCCS	0				0	0		0	0
9	COMP APPEAL	2				0	0		0	2
10	COMP PET	75				0	0		0	75
11	EP	11				0	0		0	11
12	TPC	27	9			9	0	5	5	31
13	CONC	1					0		0	1
14	CONT	324	56		1	57	0	68	68	313
15	CONTS	0				0	0		0	0
16	ITR	28				0	0		0	28
17	ITA	8				0	0		0	8
18	CER	2				0	0		0	2
19	STR	0				0	0		0	0
20	WTA	0				0	0		0	0
21	ARBA	142	4			4	0	1	1	145
22	TAXC	83	18			18	0	10	10	91
23	REVP	80	11		1	12	0	25	25	67
24	CIVIL SUIT	2				0	0		0	2
B	TOTAL (1 to 24)	13834	508	30	16	554	5	289	294	14094
	TOTAL (A+B)	31136	1367	66	19	1452	10	1209	1219	31369
MAIN CRIMINAL CASES										
1	CRRE	3				0	0		0	3
2	CRA	11944	147		2	149	0	65	65	12028
3	CRR	3757	88	2		90	9	71	80	3767
4	MCRC	610	855			855	12	878	890	575
5	MCRCA u/s 438 CrPC	134	127		1	128	0	57	57	205
6	CONTR	4				0	0		0	4
7	CRMP	1336	147	2		149	3	69	72	1413
8	TPCR	19				0	0	1	1	18
9	ACQA	1168	18	1		19	1	6	7	1180
C	TOTAL=(1 to 9)	18975	1382	5	3	1390	25	1147	1172	19193
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES										
		50111	2749	71	22	2842	35	2356	2391	50562

NOTE : Total number of 22 cases in institution & total number of 35 cases in disposal Column entry is made as a Backlog institution & disposal due to entry in previous month of year 2015 in Case Information System.

(Signature)
10-2-16

(Ramashankar Prasad)
Registrar (Judicial)